

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3052
ANSWERED ON:07.08.2015
Mixing of Antibiotics with Honey
Bhabhor Shri Jasvantsinh Sumanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of manufacturing and marketing of honey adulterated with antibiotics and other banned substances in the country;
- (b) if so, the details thereof along with the number of such cases reported/ complaints received in this regard during the last three years and the current year, State/UT-wise;
- (c) the action taken/being taken including penalties imposed/convictions made by the Government during the said period in this regard, State/UT-wise; and
- (d) the steps taken/being taken by the Government for ensuring availability of better quality of honey and its products in the market?

Answer

- (a): As per the information made available by the State/UT Governments, no such reports or complaints have been received by the State/UT Governments.
- (b) & (c): Do not arise.
- (d): The implementation and enforcement of Food Safety and Standards Act, 2006 primarily rests with the States/ UTs. Random sampling and testing of food products is done by the officials of Food Safety Departments of the respective States/ UTs for ensuring compliance with the standards laid down under Food Safety and Standards Act, 2006 and Rules/Regulations made thereunder. In cases, where the food samples are found to be non-conforming, action as per provisions of the FSS Act is taken.